

**Shri Harish Chandra Mathur:** Could he give us some idea? He has been saying it during his budget speech also and we have not been able to get any idea, as to what he means by duplication. Does it mean that he does not want duplication?

**Mr. Speaker:** I will give the hon. Member an opportunity to speak on the cut motibns Then he may get a reply.

**Shri Harish Chandra Mathur:** There is no direct answer to my question, and that is my trouble.

**Shri Tyagi:** In the case of the Delhi-Shahdara-Saharanpur railway line which is owned by a private company, the Government has curtailed the number of vehicles running on the road parallel to the railway line. Is the same policy going to be enforced on other lines?

**Shri Jagjivan Ram:** As I said, the entire question of co-ordination between the various modes of transport is under examination by the Planning Commission, Transport Ministry and the Railway Ministry. I will not anticipate the decision in the matter.

**Shri Harish Chandra Mathur:** May I know whether the additional taxes on diesel oil and motor tyres have been due to the suggestions from the Railway Ministry because of this competition, apart from revenue considerations?

**Shri Jagjivan Ram:** There was no suggestion from the Railway Ministry to that effect.

**Shri Tangamani:** In view of the importance of this subject, may I know whether the Government will consider the appointment of a study group consisting of experts and public men to devise ways and means of preventing this competition?

**Shri Jagjivan Ram:** The Planning Commission is examining this question from all aspects already.

**Shri Dasappa:** May I know whether the Transport Ministry is being con-

sulted in this matter specifically and, if so, may I know what its views are?

**Shri Jagjivan Ram:** As I said yesterday and also just now, the entire question is under examination by the Planning Commission, the Ministry of Transport and the Ministry of Railways.

**Shri Harish Chandra Mathur:** Is it not a fact that the Railway administration appointed a team of certain officers who were asked to make a study of the problem in all its aspects and, if so, may I know whether they have done that work and what conclusions they have reached?

**Shri Jagjivan Ram:** The Railway Ministry was to submit a paper to the Planning Commission for examination of the whole question; that paper will also be examined when the matter is dealt with

are on Fatehpur-Churu Line

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\*887. { Shri Morarka:  
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Will the Minister of Railways be pleased to state:

(a) whether Government have received any representation about the enhanced fare charged on the Fatehpur-Churu Railway link; and

(b) if so, whether Government have considered the same and taken any decision in the matter?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) Yes, Sir

(b) The matter is under consideration.

**Shri Morarka:** Is it not a fact that the previous Railway Minister, Shri Lal Bahadur Shastri, assured us that this inflated rate will apply only for a limited period, and since this railway line is being worked for the last two years, may I know for how long the Government want to keep this inflated rate?

**Shri S. V. Ramaswamy:** It is true that he said it was for a limited period, but he did not define the limit.

**Shri Morarka:** May I know the total realization on this railway line during the second year of its operation and also the total capital invested on this line?

**Shri S. V. Ramaswamy:** The capital invested on this line is Rs. 67 lakhs odd. About the return, I would require notice.

**Shri T. B. Vittal Rao:** This inflated mileage on the new railways can only be charged when there is a return of less than five per cent. on the capital invested. The hon. Minister said that he has no statistics regarding the return. May I know for how long this inflated mileage will be calculated?

**Shri S. V. Ramaswamy:** All the data are being collected and the amounts calculated, and the report will be submitted to the Board.

**Shri Morarka:** Is it not a fact that on other railway lines the returns are less than what you get on this railway line; and may I know why, while normal rates are charged on other railway lines this inflated rate is charged on this line?

**Shri S. V. Ramaswamy:** That is not correct. On other lines also we have got inflated rates.

**Shri P. G. Sen:** The hon. Minister has said that the 'limited period' has not been defined. Has the limit been defined now?

**Shri S. V. Ramaswamy:** As soon as we get the report about the data, we shall define it.

#### Committee on Prevention of Cruelty to Animals

\*891. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 600 on the 4th December, 1958, and state the further progress made so far in regard to the implementation of the recommenda-

tions made by the Committee on Prevention of Cruelty to Animals?

**The Deputy Minister of Agriculture (Shri M. V. Krishnappa):** So far as recommendations concerning the States are concerned the State Governments have considered the recommendations and are taking action where possible. As regards the recommendations of the Committee involving Central legislation, a bill is being proposed to be introduced in Parliament soon.

**Shri D. C. Sharma:** May I know whether the hon. Minister will place a statement on the Table of the Lok Sabha showing which of the items are to be dealt with by the States and which of the items are to be dealt with by the Centre? I think that a Bill about this matter was on the anvil three years ago and no action has been taken. May I know when the Bill will be introduced in the Lok Sabha?

**Shri M. V. Krishnappa:** A list showing the items with which the States are concerned and the items with which the Centre is concerned was placed on the Table of the House. As for the period when we would be introducing the Bill, I may say that it would be introduced earlier than the hon. Member hopes.

**सेठ गोविन्द दास :** क्या माननीय मंत्री जी को यह बात मालूम है कि बम्बई, कलकत्ता और मद्रास में अग्नी भी अच्छे से अच्छे बैल और गाय वहां के कसाईखानों में मारे जाते हैं, और बुरी तरह। क्या इस बिल में जो कि केन्द्रीय सरकार हमारे यहां लाने वाली है इस विषय में भी कुछ हिदायत होगी ?

**श्री मो० व० कृष्णप्पा :** बम्बई कलकत्ते में गायों और भैंसों के बछड़े ज्यादा मारे जाते हैं। उनको बचाने के वास्ते हमने काम शुरू किया है। इस साल में ३५० गायों के बछड़ों को बचा कर दूसरे स्थानों को भेजा है और आने वाले साल में हम २५०० बछड़ों को